

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/168(KB)2021
IA(I.B.C)/1167(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	UCO BANK VS HULASH CHAND JAIN
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For the Financial Creditor
Ms. R. Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. D.N. Sharma, Adv.] For the Personal Guarantor
Ms. Shreya Choudhary, Adv.]

Ms. Sneh Maheswari, RP] For the Resolution Professional

ORDER

1. Learned Counsel for the parties present.
2. Resolution Professional recommended rejection of the petition, learned Counsel appearing on behalf of the Financial Creditor wants to use an objection to the report.
Let the same be done within a period of ten days.
3. List this matter on **22nd August, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**